

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. A.C. SATHYANARAYANA
A.C. MYSAMY

For Petitioners 1, 2 & 4

2. GURU DHANANJAY
FOR PREETI MOHAN

For R4 & R5

3. PRIYADARSHINI. N.
KEERTHI KRISHNA
AKHIL JAIN
FOR T.K. BHASKAR

COUNSEL FOR R2

4. S. KUMAR

self

ORDER

Counsel for the Petitioners 1, 2 and 4 present. Counsel for R2 present. Counsel for R4 and R5 present. Petitioner No.3, Mr. S. Kumar in person present and submitted that time be granted for change of vakalat. At request, time is enlarged. Put up on 31.10.2017 at 10.30 A.M.

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)